RAJYA SABHA (ii)

Friday, th_e 30th March, 1962/the 9th Chaitra, 1884 (Saka)

The House met at eleven of the «lock, Mr. Chairman in the Chair.

PAPERS LAID ON THE TABLE

ANNUAL REPORT (1960) OF THE GOVERN-MENT TELEPHONES BOARD LTD., AND RELATED PAPERS

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUB-BARAYAN): Sir, I beg to lay on the Table under subsection (1) of section 619-A of the Companies Act, 1956, a copy of the Annual Report on the Working and Affairs of the Government Telephones Board Limited (in liquidation), together with the Auditors' Report on the Accounts of the Board for the period from 1st April, 1960 to 8th September, 1960. [Placed in Library. See No. LT-3614/62.]

REPORT OF THE WORKING GROUP ON PANCHAYATS AND COOPERATIVES

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of the Report of the Working Group on Panchayats and Co-operatives. [Placed in Library. See No. LT-3618/62.]

GOVERNMENT RESOLUTIONS REGARDING RECOMMENDATIONS FOR INTERIM WAGE INCREASE IN RESPECT OF TEA AND RUBBER PLANTATIONS INDUSTRIES

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Sir, I beg to lay on the Table a copy each of the following Resolutions:

(i) Government Resolution No. WB-3(33)/6||I, dated the 30th March, 1962, on the recommendations made by the Central Wage Board for Tea Plantations industry for grant of interim wage increase in South India. [Placed in Library. See No. LT-3629/62.]

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(ii) Government Resolution No. WB-3(33)/61|2, dated the 30th March, 1962, on the recommendations made by the Central Wage Board for Rubber Plantations industry for grant of interim wage increase. [Placed in Library. See No. LT-3630/62.]

CHAIRMAN'S FAREWELL MESSAGE TO RETIRING MEMBERS

MR. CHAIRMAN: Before we take up other business, I should like to refer to the retirement of many Members of our Rajya Sabha. Some of them got elected to the Lok Sabha, some to State Legislative Assemblies and some also have been returned to the Rajya Sabha. In other words those who do not come back to us are a small number, but we will miss them considerably. I hope they will remember with satisfaction their association with this House. One need not think that legislative activities are the only way in which we can help the building of our country.

It is my feeling that the spirit of the moder_n age is spelt out by three great Revolutions. The American Revolution in 1776 insisted on deliverance from colonial status and removal of every kind of political domination of one people over another. The French Revolution in 1778 insisted on social equality, removal of privileges and such other things. The Soviet Revolution of October 1917 asked for freedom from economic exploitation. Liberty, equality and justice we have put in the Preamble of our Constitution. We are attempting to bring about a happy blend of these three things. Let us remember that democracy means faith in the individual. All the great systems of thought, scientific discoveries, masterpieces of art and literature originate in the mind of the individual. Unless we are able to safeguard the unfettered freedom of the individual to pursue truth and seek

[Mr. Chairman.] beauty, much of our culture will be lost. These things will have to be achieved by us carefully, and that is $_{\rm a}$ much more important work than passing legislative enactments. Education of the people to observe these things $i_{\rm s}$ very essential. I hope that the retiring Members will do that constructive work which is as important as the legislative work which we do here.

Our Deputy Chairman is retiring and he wrote a letter to me:

"During the past ten years I have tried to hold the scales even between Members and Members, parties and parties, maintained the dignity and decorum of the House. In this difficult task I had the fullest cooperation and goodwill from all sides of the House.

I feel really sad that I have to part company with the Members of the House. I am grateful to them for all the courtesy and co-operation they have shown to me. I want you to convey my deep and sincere thanks to the Members of the House for their indulgence."

He brought to his work in this House great knowledge, energy and devotion.

We wish him and the other retiring Members a useful and happy future.

SHRI JASPAT ROY KAPOOR (Uttar Pradesh): May I, Sir, with your permission, on behalf of the retiring Members, convey to you our deepest sense of gratitude for the very kind, courteous and considerate treatment that we have always received at your hands? I do not think, Sir, you have had ever any occasion to call anyone of us in any sharp manner to order. We always looked at your facial expressions, at your gentle smiles, to infer whether you would like us to continue further our speech or not, and the slightest expression of your face was enough to make us sit down. We never felt that we were under the iron

rule or the iron thumb of the Chairman.

Sir, you have been here as a patriarch of this family and we feel that we were shown that consideration which the head of a family always shows, affectionately and lovingly.

Sir, the prestige of this House has gone very high by your distinguished chairmanship, and the standard of debates here, has been set at a high pitch because of the wise guidance which you have always given us. Now that we are parting, Sir, and going away from Parliament, we shall, as advised by you, devote our time to constructive work, and we feel happy to think that while doing that constructive work, outside we shall have your guidance hereafter as the Head of the State, the highest position such honour which the country can confer on anyone.

Thank you, Sir, once again.

(Shrimati Sharda Bhargava rose to speak)

MR. CHAIRMAN: You are all retiring. I thought Mr. Jaspat Roy Kapoor spoke on your behalf. Anyway, just two minutes.

श्रीमती शारदा भागंव (राजस्थान) :
सभापित महोदय, वैसे तो जो रिटायरिंग
मेम्बर हैं, उनकी तरफ से श्री जस्पत राय
कपूर जी ने कह दिया है, फिर भी मुझे यह
श्रावश्यकता महसूस हुई कि मैं भी श्रापको
बहुत बहुत धन्यवाद दे दूं। वह इसलिये
कि दस साल से भी ज्यादा समय मुझे यहां
हो गया है श्रौर मुझे यह मालूम पड़ा है कि
श्राप इस भवन के पिता हैं श्रौर पिता की
तरह हम लोगों के साथ व्यवहार किया।
यही नहीं बल्कि इसके श्रितिरिक्त यहां पर
जो हमारे भाषण का स्तर है वह श्रापके नेतृत्व
में इतना ऊंचा रहा है कि बाहर के सभी लोगों
ने यह कहा कि राज्य सभा के भाषण श्रौर

Message to Retiring Members

राज्य सभा के मेम्बरों का जो कार्य-व्यवहार रहा है, वह बहुत ही सुन्दर रहा है। इसके श्रतिरिक्त मैं इस सदन की महिलाओं की तरफ से, एक बात ग्रीर कह दं कि हम ११ बहिनें रिटायर हो रही हैं जिनमें से दो लोक सभा में चुन ली गई हैं और एक फिर सदन में वापस या गई है। हम सब लोगों की इच्छा यही है कि हम लोगों ने यहां पर रह कर जो कुछ सीखा है उसको ग्रागे भविष्य में भी कार्य रूप में लायेंगे और हम आशा करते हैं कि हमें जब कभी कोई दिक्कत होगी ग्रौर श्रापके नेतत्व की जब कभी श्रावश्यकता होगी तो ग्राप हमें फिर से राह दिखलायेंगे ग्रौर हम श्रापकी सहायता लेते रहेंगे।

मैं ग्रापको फिर से धन्यवाद देती हं कि ग्रापने ग्रपने भद्र व्यवहार के साथ हम लोगों को बहुत कुछ शिक्षा दी जिसको कि हम आगे भी काम म ला सकते हैं।

DR. R. B. GOUR (Andhra Pradesh): Mr. Chairman, I wish to thank the House and you personally for the strong memories that we, retiring Members, and particularly myself, are carrying of the last ten years' work and activity here in this august House.

Mr. Chairman, even if sometimes on behalf of the Opposition, as we thought fit in the interest of the people, we spoke something which might have, to a certain extent or for a certain period of time, been felt by either you or other hon. Members, wre thought we were only doing our duty.

Mr. Chairman, on behalf of the Opposition, I think you have been treating us just as, even if we were mischievous—mischievous within quotations-on certain occasions, a mischievous son is treated by a father, with greater affection. Mr. Chairman, we owe to you so much and to the House so much for what we have learnt during the last 10 years. Of course, as you have been advising us,

every time our colleagues have been retiring, every two years, we shall stick to our duties to the nation. Wherever we are, either in the Houses of Parliament or among the people as ordinary workers, we will be sticking to our posts at the national duty. We will be serving our people to the best of our abilities and we hope that your wise words will always be cherished by us. I would particularly carry as a treasure all that you have been advising us, to serve our people in a very dispassionate manner.

Mr. Chairman, I think a word of gratitude has also to be expressed for the Secretariat and the staff. They have been so kind to us and they have always been with us in various manners, even though we have been a source of trouble to them. anxiety to them and I hope they would remember us. Mr. Chairman, wherever we work, only through our work we will be remembered either in the House or elsewhere. I think you will bear with me that even God does not keep souls in the Heavens Ji they are not remembered on earth. We have served the people throughout our lives. We have tried to serve the country through this Parliament and we will continue to serve the country even when outside. Your words, your advice will always remain with us as a cherished treasure. Thank you.

LEAVE OF ABSENCE TO SHRI PURNA CHANDRA SHARMA

MR. CHAIRMAN: I have to inform Members that the following letter has been received from Shri Purna Chandra Sharma:

"I have been laid up in the Hospital and I shall not be able to attend the Session. Kindly convey to me the permission of the House to be absent.'

Is it the pleasure of the House that permission be granted to Shri Purna